

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CAA-284/(ND)/2017

In the matter of :

M/s. PIPL Management s Consultancy
and Investments (P) Ltd.

..PETITIONER

SECTION :

Under Section 230-232

Order delivered on 03.10.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Kamaljeet Singh, Advocate
Mr. Vikram Shah, Advocate


For the Respondents : -

ORDER

Learned Counsel for the petitioner is present. Heard the matter.

Order reserved.

Surjit
03.10.2017


(R. VARADHARAJAN)
MEMBER (JUDICIAL)